

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-315
IB -2731/ND/2019

IN THE MATTER OF:

M/s. S.P. Buiders

Vs

M/s. Adore Realtech Pvt. Ltd.

...Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 21.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Priyajeet Chatterjee and Adv. Sandeep Chilana

For the Respondent

: Adv. Gaurav Duggal and Adv. Niti Sudhakar

ORDER

Mr. Rohan Gupta appeared on behalf of the respondent and undertakes to file his Vakaltanama during the course of the day and also seeks two week's time to file reply to the petition. Let the same be filed. List on 06.12.2019.


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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